GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI

DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA UNSTARRED QUESTION NO. 3954 ANSWERED ON 19.12.2024

STATUS OF IMPLEMENTATION OF JJM

†3954. SHRI RAJEEV RAI:

SHRI BHARTRUHARI MAHTAB:

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SHRI Y S AVINASH REDDY:

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Will the Minister of JAL SHAKTI be pleased to state:

- (a) the current status of implementation of Jal Jeevan Mission (JJM) in the country along with the funds allocated and released, State-wise;
- (b) the number of households connected with tap water supply in rural areas during the current financial year, particularly in Bhandara district in Maharashtra;
- (c) whether the Government is successful in achieving its goal by providing adequate drinking water through tap water connections to every rural household in the country including Mau district in Uttar Pradesh;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) the time by which adequate drinking water through tap water connection is likely to be provided to every rural household in the country including Mau and Bhandara districts;
- (f) the action taken/being taken by the Government to ensure timely completion of the ongoing projects under JJM in Jalpaiguri along with the funds allocated for the purpose during the last three years and the current year; and
- (g) the steps taken/being taken by the Government to implement the JJM in flood-prone districts of Odisha?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI (SHRI V. SOMANNA)

(a) At the start of Jal Jeevan Mission in August 2019, only 3.23 Crore (16.8%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 17.12.2024, around 12.13 Crore additional rural households have been provided with tap water connections.

Thus, as on 17.12.2024, out of 19.36 Crore rural households in the country, more than 15.36 Crore (79.37%) households are reported to have tap water supply in their homes.

The state-wise and year-wise details of fund allocated, released and utilized is at **Annexure**.

- (b) As reported by the States/UTs, in 2024-25, tap water connections have been provided in 74.47 lakh rural households in the country and 6,937 rural households in Bhandara district of Maharashtra, respectively as on 17.12.2024.
- (c) & (d) Government of India is committed to make provision for safe & potable tap water supply in adequate quantity, of prescribed quality and on a regular & long-term basis to all rural households in the country. Towards this end, the Government of India launched the Jal Jeevan Mission (JJM), to be implemented in partnership with states/UTs, in August 2019. Drinking water is a State subject. The power to plan, design, approve and implement drinking water supply schemes/projects lies with State Government. Government of India supplements the efforts of the States by providing technical and financial assistance.

At the start of Jal Jeevan Mission in August 2019, only 1273 (0.48%) rural households were reported to have tap water connections in Mau district. So far, as reported by the State, as on 17.12.2024, around 2.27 lakh additional rural households have been provided with tap water connections. Thus, as on 17.12.2024, out of 2.64 lakh rural households in the Mau district, more than 2.28 lakh (86.24%) households are reported to have tap water supply in their homes.

- (e) As per recent review meeting with the States, the timeline of saturation of all households in Maharashtra and Uttar Pradesh is March,2026 and June 2025 respectively.
- (f) To expedite the planning and implementation, as well as monitoring and handhold States/ UTs, Government of India has taken number of steps to plan and implement JJM in the whole country which inter alia includes discussion and finalization of annual action plan (AAP) in consultation with States/ UTs, regular review of planning and implementation, workshops/ conferences/ webinars for capacity building and knowledge sharing, field visits by multi-disciplinary team to provide technical support, etc. To bring transparency and effective monitoring, an online 'JJM dashboard' has been created, which provides State/ UT, district and village-wise progress as well as status of provision of tap water supply to rural homes.

As Drinking Water is a State subject, details of individual projects/ schemes for rural water supply, including district-level fund allocation, are not maintained at Government of India level.

- (g) As per operational guideline of Jal Jeevan Mission (JJM), following measures have been outlined to address the challenges posed by floods:
 - i.) **Infrastructure Planning**: Selection of locations for water supply infrastructure like treatment plants, reservoirs, and pipelines to avoid flood-prone, landslide-prone, and seismic areas. Anchoring pipelines securely to prevent washout during floods or mudflows.
- ii.) **Compliance with Safety Standards**: Ensuring all rural water supply systems comply with standards set by the Bureau of Indian Standards (BIS) and the Central Public Health and Environmental Engineering Organisation (CPHEEO).

- iii.) **Community Engagement**: Involving local communities in disaster planning and using their knowledge to identify vulnerabilities and optimize site selection for infrastructure.
- iv.) **Disaster Preparedness**: Developing contingency plans with identified sustainable water sources and rapid response mechanisms, including mobile water purification plants and emergency water supply kits.
- v.) **Emergency Response Measures**: Deploying prepositioned emergency water supply kits and setting up mobile water purification units during disasters. Conducting water quality surveillance to monitor and prevent waterborne diseases.
- vi.) **Post-Disaster Reconstruction**: Prioritizing the restoration of damaged water supply systems with a focus on "build back better" principles to enhance resilience against future disasters.
- vii.) **Utilization of JJM Fund**: State can use 25% of JJM's annual allocation as flexi fund and also tap into the State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) for immediate recovery post natural disaster. States/ UTs are also advised to set aside at least 5% of the annual allocation under JJM to take care of unforeseen challenges/ issues arising out of natural disasters/ calamities and internal disturbances, which may be used by the State for coverage at the fag end of the financial year, if remain unutilized.
- viii.) **Integration of Disaster measures**: As per section 35 clause 2 (b) of The Disaster Management Act, 2005, it is inter alia envisaged to ensure that disaster mitigation measures are incorporated into project designs and disaster resilience is a fundamental part of all new water infrastructure developments

Annexure

Annexure referred in the reply to Lok Sabha Unstarred Question No. 3954 answered on 19.12.2024

Jal Jeevan Mission: Central fund allocated, drawn by the States and reported utilization in 2024-25 (As on 16.12.2024)

(Amount in Rs. Crore)

	State/ UT		Expenditure				
S. No.		Opening Balance	Fund allocated	Fund drawn	Available fund	Reported utilization	under State share
1.	A & N Islands	4.97	2.98	ND	4.97	NR	NR
2.	Andhra Pr.	339.88	2,520.97	ND	339.88	261.44	421.91
3.	Arunachal Pr.	26.84	217.82	65.35	92.19	22.32	0.06
4.	Assam	780.58	5,198.78	2,059.63	2,840.21	2,407.64	266.37
5.	Bihar	54.95	-	ND	54.95	NR	NR
6.	Chhattisgarh	521.03	1,277.27	191.59	712.62	252.39	256.51
7.	Goa	0.40	4.32	ND	0.40	NR	NR
8.	Gujarat	947.97	2,420.14	ND	947.97	747.97	1,271.54
9.	Haryana	38.86	462.03	ND	38.86	17.27	176.99
10.	Himachal Pr.	90.56	916.53	137.48	228.04	138.96	13.83
11.	J&K	660.69	2,112.86	633.86	1,294.55	995.18	87.75
12.	Jharkhand	263.46	2,114.22	ND	263.46	108.24	280.12
13.	Karnataka	914.11	3,804.41	570.66	1,484.77	673.00	2,649.01
14.	Kerala	106.45	1,949.36	974.68	1,081.13	795.95	783.63
15.	Ladakh	65.00	624.78	93.72	158.72	53.94	NR
16.	Lakshadweep	29.06	0.75	0.38	29.44	NR	NR
17.	Madhya Pr.	91.39	4,044.70	2,622.35	2,713.74	2,546.34	2,529.02
18.	Maharashtra	1,599.47	5,352.93	1,605.88	3,205.35	1,984.70	2,227.36
19.	Manipur	44.93	-	ND	44.93	24.81	1.12
20.	Meghalaya	296.90	653.60	196.08	492.98	449.85	53.21
21.	Mizoram	7.85	45.09	6.76	14.61	12.03	7.32
22.	Nagaland	39.75	39.75	5.96	45.71	45.54	5.08
23.	Odisha	484.23	2,455.94	368.39	852.62	513.73	511.19
24.	Puducherry	0.01	12.58	ND	0.01	NR	0.01
25.	Punjab	15.97	644.54	ND	15.97	2.93	45.58
26.	Rajasthan	786.95	11,061.46	1,659.22	2,446.17	2,164.79	1,022.32
27.	Sikkim	11.92	124.50	18.67	30.59	18.68	7.91
28.	Tamil Nadu	813.15	2,438.89	731.67	1,544.82	1,267.97	1,274.10
29.	Telangana	26.06	-	ND	26.06	NR	NR
30.	Tripura	111.10	736.75	221.03	332.13	287.34	29.43
31.	Uttar Pr.	851.83	12,621.95	6,310.98	7,162.81	6,928.90	8,598.20
32.	Uttarakhand	232.51	1,016.80	508.40	740.91	253.12	NR
33.	West Bengal	953.19	5,049.98	2,524.99	3,478.18	2,596.57	2,833.52
	Total	11,212.02	69,926.68	21,507.73	32,719.75	25,571.60	25,353.09

DNH & DD does not avail fund

Jal Jeevan Mission: Central fund allocated, drawn by the States and reported utilization in 2023-24 (Amount in Rs. Crore)

		Central share Expenditure						
S. No.	State/ UT	Opening Balance	Fund allocated	Fund drawn	Available fund	Reported utilization	under State share	
1.	A & N Islands	2.20	7.52	3.76	5.96	0.99	NR	
2.	Andhra Pr.	407.42	6,530.49	793.57	1,200.99	861.11	939.08	
3.	Arunachal Pr.	310.77	1,057.11	771.21	1,081.98	1,055.15	137.77	
4.	Assam	2,447.48	10,351.68	6,204.00	8,651.48	7,870.90	866.11	
5.	Bihar	54.95	-	ND	54.95	NR	NR	
6.	Chhattisgarh	274.38	4,485.60	2,885.56	3,159.94	2,638.91	2,627.12	
7.	Goa	0.92	11.25	11.25	12.17	11.76	11.25	
8.	Gujarat	1,088.66	2,982.85	2,237.14	3,325.80	2,377.83	2,676.40	
9.	Haryana	101.93	1,053.44	526.72	628.65	589.79	687.56	
10.	Himachal Pr.	548.18	379.67	402.34	950.52	859.96	97.18	
11.	J&K	903.84	9,611.31	3,267.12	4,170.96	3,510.26	364.69	
12.	Jharkhand	528.81	4,722.76	2,875.35	3,404.16	3,140.70	3,291.53	
13.	Karnataka	1,184.01	12,623.37	4,966.62	6,150.63	5,236.52	6,015.14	
14.	Kerala	900.69	1,342.36	671.18	1,571.87	1,465.41	1,448.53	
15.	Ladakh	280.66	477.11	131.07	411.73	346.73	NR	
16.	Lakshadweep	9.25	39.63	19.82	29.07	NR	NR	
17.	Madhya Pr.	1,060.06	10,297.86	5,419.90	6,479.96	6,388.57	6,390.54	
18.	Maharashtra	2,363.74	21,465.88	7,444.26	9,808.00	8,208.53	8,370.96	
19.	Manipur	164.42	110.54	ND	164.42	119.49	18.75	
20.	Meghalaya	369.04	3,567.25	1,500.00	1,869.04	1,572.14	171.74	
21.	Mizoram	121.27	425.46	303.10	424.37	416.52	43.77	
22.	Nagaland	19.57	366.86	314.90	334.47	294.71	44.02	
23.	Odisha	817.27	2,108.54	2,108.54	2,925.81	2,441.58	2,428.16	
24.	Puducherry	5.40	15.39	1.00	6.40	6.39	0.62	
25.	Punjab	-	479.02	119.76	119.76	103.79	166.43	
26.	Rajasthan	3,435.49	3,019.94	250.00	3,685.49	2,898.54	3,903.05	
27.	Sikkim	79.29	634.55	251.61	330.90	318.98	29.67	
28.	Tamil Nadu	813.55	3,615.56	2,617.10	3,430.65	2,617.49	2,612.30	
29.	Telangana	26.06	-	ND	26.06	NR	NR	
30.	Tripura	227.01	1,773.40	744.18	971.19	860.09	105.25	
31.	Uttar Pr.	3,007.30	20,884.45	16,947.00	19,954.30	19,102.47	20,285.30	
32.	Uttarakhand	284.48	4,689.69	1,890.66	2,175.14	1,942.63	236.81	
33.	West Bengal	1,751.06	3,806.29	4,206.29	5,957.35	5,004.16	5,155.11	
	Total	23,331.09	132,936.83	69,885.01	93,216.10	82,208.50	69,093.08	

DNH & DD does not avail fund

Jal Jeevan Mission: Central fund allocated, drawn and reported utilization in 2022-23 (Amount in Rs. Crore)

	State/ UT			Central shar	,	Amount in Ks.	Expenditure
S. No.		Opening Balance	Fund allocated	Fund drawn	Available fund	Reported utilization	under State share
1.	A & N Islands	0.63	9.15	2.16	2.79	0.60	NR
2.	Andhra Pr.	712.13	3,458.20	ND	712.13	304.71	98.38
3.	Arunachal Pr.	450.59	1,116.35	1,116.35	1,566.94	1,256.17	181.27
4.	Assam	1,819.22	6,117.61	4,588.21	6,407.43	3,959.95	442.75
5.	Bihar	54.95	4,766.90	ND	54.95	NR	66.19
6.	Chhattisgarh	147.09	2,223.98	2,223.98	2,371.07	2,096.70	2,079.12
7.	Goa	11.95	49.98	ND	11.95	11.04	20.14
8.	Gujarat	583.39	3,590.16	3,590.16	4,173.55	3,084.89	3,272.38
9.	Haryana	158.71	1,157.44	463.00	621.71	519.77	447.46
10.	Himachal Pr.	818.89	1,344.94	1,344.94	2,163.83	1,615.65	182.29
11.	J&K	605.71	3,039.11	1,439.50	2,045.21	1,141.38	153.69
12.	Jharkhand	199.52	2,825.52	2,119.14	2,318.66	1,789.85	1,593.00
13.	Karnataka	1,264.11	5,451.85	2,725.93	3,990.04	2,806.03	3,237.49
14.	Kerala	436.08	2,206.54	2,206.54	2,642.62	1,741.93	1,741.68
15.	Ladakh	262.25	1,555.77	382.76	645.01	364.34	NR
16.	Lakshadweep	-	36.99	9.25	9.25	NR	NR
17.	Madhya Pr.	1,766.42	5,641.02	2,820.51	4,586.93	3,526.87	3,516.37
18.	Maharashtra	1,557.65	7,831.25	3,915.62	5,473.27	3,109.53	2,967.95
19.	Manipur	142.03	512.05	256.03	398.06	233.64	26.03
20.	Meghalaya	420.52	747.76	1,047.00	1,467.52	1,098.48	122.85
21.	Mizoram	80.08	333.91	448.58	528.66	407.40	45.74
22.	Nagaland	17.00	484.28	484.28	501.28	481.71	52.71
23.	Odisha	1,214.54	3,608.62	1,768.73	2,983.27	2,166.00	2,143.19
24.	Puducherry	6.34	17.83	ND	6.34	0.94	0.22
25.	Punjab	264.78	2,403.46	ND	264.78	264.80	210.69
26.	Rajasthan	1,288.79	13,328.60	6,081.80	7,370.59	3,935.10	4,123.31
27.	Sikkim	112.90	136.17	188.92	301.82	222.53	20.63
28.	Tamil Nadu	534.30	4,015.00	872.96	1,407.26	593.71	663.13
29.	Telangana	37.44	1,657.56	ND	37.44	11.39	13.52
30.	Tripura	175.78	666.97	849.91	1,025.69	798.67	82.64
31.	Uttar Pr.	3,160.84	12,662.05	9,496.54	12,657.38	9,650.07	9,259.84
32.	Uttarakhand	590.75	1,612.50	1,209.38	1,800.13	1,515.65	163.77
33.	West Bengal	614.67	6,180.25	3,090.12	3,704.79	1,953.73	3,204.21
	Total	19,510.05	100,789.77	54,742.30	74,252.35	50,663.23	40,132.64

DNH & DD does not avail fund

Jal Jeevan Mission: Central fund allocated, drawn and reported utilization in 2021-22

(Amount in Rs. Crore)

			Central share						
S. No.	State/ UT	Opening Balance	Fund allocated	Fund drawn	Available fund	Reported utilization	Expenditure under State share		
1.	A & N Islands	0.52	8.26	2.06	2.58	1.95	NR		
2.	Andhra Pr.	155.09	3,182.88	791.06	946.15	234.02	233.84		
3.	Arunachal Pr.	8.43	1,013.53	1,555.53	1,563.96	1,113.37	117.99		
4.	Assam	123.78	5,601.16	4,200.87	4,324.65	2,505.42	312.89		
5.	Bihar	58.95	6,608.25	ND	58.95	4.00	336.79		
6.	Chhattisgarh	168.54	1,908.96	477.24	645.78	498.69	488.63		
7.	Goa	3.21	45.53	22.77	25.98	14.03	17.98		
8.	Gujarat	150.28	3,410.61	2,557.96	2,708.24	2,124.85	2,226.25		
9.	Haryana	32.51	1,119.95	559.98	592.49	433.78	430.31		
10.	Himachal Pr.	226.89	1,262.78	2,012.78	2,239.67	1,420.78	149.71		
11.	Jammu & Kashmir	113.96	2,747.17	604.18	718.14	112.43	8.31		
12.	Jharkhand	124.51	2,479.88	512.22	636.73	437.21	510.99		
13.	Karnataka	178.39	5,008.80	2,504.40	2,682.79	1,418.68	1,567.62		
14.	Kerala	40.07	1,804.59	1,353.44	1,393.51	957.44	1,059.57		
15.	Ladakh	66.52	1,429.96	340.68	407.20	144.96	NR		
16.	Madhya Pr.	191.61	5,116.79	3,837.59	4,029.20	2,262.78	2,479.33		
17.	Maharashtra	268.99	7,064.41	1,666.64	1,935.63	377.98	477.98		
18.	Manipur	15.62	481.19	601.19	616.81	474.78	52.80		
19.	Meghalaya	14.18	678.39	1,078.39	1,092.57	672.05	76.55		
20.	Mizoram	27.17	303.89	303.89	331.06	250.98	32.31		
21.	Nagaland	28.52	444.81	333.61	362.13	345.14	27.88		
22.	Odisha	27.77	3,323.42	2,492.56	2,520.33	1,305.79	1,288.36		
23.	Puducherry	1.18	30.22	7.47	8.66	2.32	0.10		
24.	Punjab	110.36	1,656.39	402.24	512.60	247.83	265.70		
25.	Rajasthan	863.53	10,180.50	2,345.08	3,208.61	1,919.83	1,693.61		
26.	Sikkim	8.23	124.79	194.79	203.02	90.12	11.57		
27.	Tamil Nadu	377.58	3,691.21	614.35	991.93	457.63	496.16		
28.	Telangana	55.15	1,653.09	ND	55.15	17.70	68.88		
29.	Tripura	61.51	614.09	714.09	775.60	599.82	65.13		
30.	Uttar Pr.	454.07	10,870.50	5,435.25	5,889.32	2,728.48	2,935.18		
31.	Uttarakhand	111.22	1,443.80	1,082.85	1,194.07	603.31	67.99		
32.	West Bengal	757.58	6,998.97	1,404.61	2,162.19	1,547.52	725.77		
	Total	4,825.92	92,308.77	40,009.77	44,835.70	25,325.67	18,226.18		

DNH & DD and Lakshadweep did not avail fund

(Amount in Rs. Crore)

			Rs. Crore)				
S. No.	State/ UT	Opening Balance	Fund allocated	Central sha Fund drawn	Available fund	Reported utilization	Expenditure under State share
1.	A & N Islands	0.50	2.93	1.46	1.96	1.45	NR
2.	Andhra Pr.	276.76	790.48	297.62	574.38	419.30	181.31
3.	Arunachal Pr.	56.02	254.85	344.85	400.87	392.43	47.15
4.	Assam	452.45	1,608.51	551.77	1,004.22	880.44	91.08
5.	Bihar	257.18	1,839.16	353.60	610.78	551.82	374.42
6.	Chhattisgarh	58.17	445.52	334.14	392.31	223.77	221.04
7.	Goa	-	12.41	6.20	6.20	2.99	13.49
8.	Gujarat	5.70	883.08	983.08	988.78	838.50	883.43
9.	Haryana	90.80	289.52	72.38	163.18	130.67	120.09
10.	Himachal Pr.	8.42	326.20	547.48	555.90	329.01	42.25
11.	Jammu & Kashmir	148.92	681.77	53.72	202.64	88.69	5.17
12.	Jharkhand	268.08	572.24	143.06	411.14	286.62	177.73
13.	Karnataka	81.65	1,189.40	446.36	528.01	349.62	428.26
14.	Kerala	41.18	404.24	303.18	344.36	304.29	311.25
15.	Ladakh	75.96	352.09	ND	75.96	9.43	NR
16.	Madhya Pr.	246.21	1,280.13	960.09	1,206.30	1,014.70	876.84
17.	Maharashtra	285.35	1,828.92	457.23	742.58	473.59	324.56
18.	Manipur	62.96	131.80	141.80	204.76	189.14	18.52
19.	Meghalaya	17.46	174.92	184.92	202.48	188.30	20.44
20.	Mizoram	30.77	79.30	104.30	135.07	107.90	10.13
21.	Nagaland	34.90	114.09	85.57	120.47	91.95	10.00
22.	Odisha	105.07	812.15	609.11	714.18	686.41	671.98
23.	Puducherry	0.30	4.64	1.06	1.38	0.20	1.00
24.	Punjab	257.10	362.79	ND	257.10	146.74	152.77
25.	Rajasthan	995.07	2,522.03	630.51	1,625.58	762.04	815.90
26.	Sikkim	12.30	31.36	39.36	51.66	43.43	3.75
27.	Tamil Nadu	264.09	921.99	690.36	954.45	576.87	399.57
28.	Telangana	31.10	412.19	82.71	116.32	61.17	133.98
29.	Tripura	136.46	156.61	117.46	256.52	195.00	22.26
30.	Uttar Pr.	933.25	2,570.94	1,295.47	2,228.72	1,774.65	885.89
31.	Uttarakhand	66.60	362.58	271.93	338.53	227.32	20.02
32.	West Bengal	1,146.58	1,614.18	807.08	1,953.66	1,196.07	641.17
	Total	6,447.36	23,033.02	10,917.86	17,370.45	12,544.51	7,905.45

DNH & DD and Lakshadweep did not avail fund

Jal Jeevan Mission: Central fund allocated, drawn and reported utilization in 2019-20 (Amount in Rs. Crore)

		Central share Expenditure						
S. No.	State/ UT	Opening	Fund	Fund	Available	Reported	under State	
		Balance	allocated	drawn	fund	utilization	share	
1.	A & N Islands	-	1.78	0.50	0.50	NR	NR	
2.	Andhra Pr.	25.74	372.64	372.64	398.38	121.62	60.59	
3.	Arunachal Pr.	6.22	132.55	177.47	183.69	127.68	13.05	
4.	Assam	359.35	694.95	442.36	811.32	358.87	29.01	
5.	Bihar	313.16	787.31	417.35	730.51	473.33	150.34	
6.	Chhattisgarh	31.58	208.04	65.82	97.40	39.23	38.52	
7.	Goa	-	7.57	3.08	3.08	3.08	6.17	
8.	Gujarat	-	390.31	390.31	390.31	384.61	394.74	
9.	Haryana	10.13	149.95	149.95	160.08	69.29	73.80	
10.	Himachal Pr.	-	148.67	205.83	205.83	197.41	15.46	
11.	J&K	27.14	322.03	322.03	349.17	200.25	24.01	
12.	Jharkhand	75.79	267.69	291.19	382.97	114.89	120.78	
13.	Karnataka	26.61	546.06	546.06	572.67	491.01	298.70	
14.	Kerala	2.58	248.76	101.29	103.87	62.69	57.23	
15.	Ladakh	8.10	166.65	67.86	75.96	NR	0.61	
16.	Madhya Pr.	1.26	571.60	571.60	572.86	326.65	288.75	
17.	Maharashtra	248.12	847.97	345.28	593.40	308.04	431.79	
18.	Manipur	-	67.69	91.17	91.17	28.20	6.60	
19.	Meghalaya	0.80	86.02	43.01	43.81	26.35	0.77	
20.	Mizoram	0.14	39.87	68.05	68.19	37.41	1.81	
21.	Nagaland	-	56.49	56.49	58.44	23.54	4.67	
22.	Odisha	0.78	364.74	364.74	365.52	260.46	241.12	
23.	Puducherry	1.27	2.50	ND	1.27	0.97	NR	
24.	Punjab	102.91	227.46	227.46	330.37	73.27	78.20	
25.	Rajasthan	313.67	1,301.71	1,301.71	1,615.38	620.31	702.35	
26.	Sikkim	0.84	15.41	26.15	27.02	14.71	1.48	
27.	Tamil Nadu	1.49	373.87	373.10	378.67	114.58	99.14	
28.	Telangana	4.48	259.14	105.52	119.43	88.33	72.89	
29.	Tripura	48.94	107.64	145.37	195.90	59.45	6.48	
30.	Uttar Pr.	58.33	1,206.28	1,513.14	1,571.47	638.22	379.17	
31.	Uttarakhand	6.12	170.53	170.53	176.65	110.04	23.02	
32.	West Bengal	760.82	995.33	994.75	1,755.57	609.00	469.54	
	Total	2,436.37	11,139.21	9,951.81	12,430.86	5,983.49	4,090.79	

DNH & DD and Lakshadweep did not avail fund